

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 01 OF 2016
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016
APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016
APPEAL NO. 297 OF 2016

Dated : 11th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 01 OF 2016

**Chairman-Cum-Managing Director, Rajasthan Appellant(s)
Rajya Vidyut Prasaran Nigam Ltd. & Anr.
Vs.**

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal
Ms. Kavita Parihar for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

**Delhi Transco Ltd. Appellant(s)
Vs.**

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
for Mr. Anand K.Ganesan
Mr. Mohit Sharma , JLO

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Mr. Rajiv Porwal
 Ms. Kavita Parihar for R-2

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.
Vs.
Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Md. Altaf Mansoor
 Mr. Sumit Kapoor
 Mr. Puneet Chadra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
 Ms. Ritu Apurva
 Mr. Utkarsh Singh
 for Mr. Anand K. Ganesan
 Mr. Mohit Sharma, JLO

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
 Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal
Ms. Kavita Parihar for R-2

ORDER

Heard learned counsel for the Appellant at length today. List this batch of matters for further hearing on **09.05.2019**. Interim order, if any, shall continue till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Kt/pk